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NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

: CP/159 - 165/CAA/2017 PETITION NUMBER

IN

: CA/95-101/CAA/2017 APPLICATION NUMBER

: ANKITA PRATISTHAN LTD NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR : MAYUKA INVESTMENTS LTD

: PUNEET TRADING & INVESTMENT CO PVT LTD NAME OF THE TRANSFEROR

: ZIPAHEAD.COM PVT LTD NAME OF THE TRANSFEROR : KESHAV POWER LTD **DEMERGER 1** : SHREE NIRMAN LTD **DEMERGER 2**

: RAMAINVESTMENT CO PVT LTD TRANSFEREE

: 230 UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

AR FOR EZ K:MANIVAN MAN

G. V. MOHAN KUMAR

Course Lor Petitloner Conux for Fjahr A.M. SriAheren

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed for time to make submissions. Counsel for the objector present. Representative of Official Liquidator present. Representative of RD present. Time is enlarged at request. Put up on 24.01.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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